

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

CIVIL APPEAL NOS. 3 8 4 0 - 3 8 4 1 OF 2 0 0 1

M.P. HOUSING BOARD

Appellant (s)

VER SUS

SHIVSHANKAR MANDIL AND ORS.

Respondent(s)

[With office report]

WITH Civil Appeal NOS.3 8 4 2 - 3 8 4 3 of 2 0 0 1 [With office report]

Date: 14 / 1 0 / 2 0 0 8 These Appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE LOKESHWAR SINGH PANT
HON'BLE MR. JUSTICE V.S. SIRPURKAR

For Appellant(s) Mr. B.S. Banthia, Adv.
in CA 38 4 0 - 4 1 / 0 1 & Mr. Vikas Upadhyay, Adv.
for R- 2 in
CA 3 8 4 2 - 4 3 / 0 1

in CA 38 4 2 - 4 3 / 0 1 Mr. R. P . Gupta, Sr. Adv.
& for R- 2 & 3 Mr. M.P. Singh, Adv.
in CA 38 4 0 - 4 1 / 0 2 Mr. C.D. Singh, Adv.

Ms. Vibha Datta Makhija, Adv. (Not present)

For Respondent No.1 Mr. S.S. Kh anduja, Adv.
in all matters

Ms. Vibha Datta Makhija, Adv. (Not present)

UPON hearing counsel the Court made the following
O R D E R

Heard learned counsel for the parties.
Arguments concluded.
Judgment reserved.

(Subhash Chander) (Phoolan Wati Arora)
Court Master Court Master